

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 29<sup>th</sup> April, 2024, 10:30 A.M.**

CP (IB) No. 51/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Punjab National Bank -Vs- Smt. Lora Mitra Rath
Under Section	95 (1) IBC

**Hearing through: VC and Physical (Hybrid) Mode**

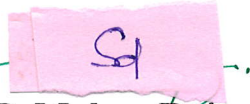
For Petitioner (s) Mr. Saradindu Jena, CS

For Respondent (s) Mr. Saswat K. Acharya, Adv.  
Ms. S. Pholgu, Adv.  
Mr. J. Joshi, Adv.  
Mr. A. Agarwal, Adv.  
Ms. J. Sahoo, Adv.  
Mr. S. Agarwal, Adv.

**ORDER**

Ld. authorised representative CS Saradindu Jena appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Saswat Kr. Acharya. Pleadings are completed. List the matter for final hearing on 24.06.2024.

  
**Kaushalendra Kumar Singh**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**